

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 101**  
**(IBPP)-02(PB)/2023**

**IN THE MATTER OF:**

KVIR Towers Private Limited

.... Petitioner/Applicant

**Order Under Section 54C (1) of (IBC) (Pre-Packaged).**

**Order delivered on 15.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Appearance not marked

For the Respondent : Appearance not marked

**ORDER**

**New IA-1718/2024**

Ld. Counsel appeared through VC on behalf of the Applicant. Due to poor internet connectivity, Ld. Counsel for the Applicant is not visible, therefore, the hearing is deferred to **15.05.2024** for a physical hearing.

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**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

-sd-

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (JUDICIAL)**